

Statement showing the Institution/Disposal/Pendency of Civil & Criminal Cases with the Courts of District/Addl. District & Sessions Judges of Punjab for the month of December 2016

Sr. No.	DISTRICT	CIVIL CASES							CRIMINAL CASES							Total Cases						
		Balance on 1.12.2016	Inst.	R.B.T	Disp.	Trf.	Closing Balance as on 31.12.2016	Inc. / Dec.	Balance on 1.12.2016	Inst.	R.B.T	Disp.	Trf.	Closing Balance as on 31.12.2016	Inc. / Dec.	Balance on 1.12.2016	Inst.	R.B.T	Disp.	Trf.	Closing Balance as on 31.12.2016	Inc. / Dec.
1	Barnala	460	28		2		486	26	386	34		5		415	29	846	62	0	7	0	901	55
2	Faridkot	418	38		47	1	408	-10	441	27		31		437	-4	859	65	0	78	1	845	-14
3	Moga	797	47	1	57		788	-9	536	25		30		531	-5	1333	72	1	87	0	1319	-14
4	Pathankot	334	39		34		339	5	509	37		53		493	-16	837	76	0	87	0	826	-11
5	SBS Nagar	341	80	5	82		344	3	165	27	1	40		153	-12	506	107	6	122	0	497	-9
	Total	2350	232	6	222	1	2365	15	2037	150	1	159	0	2029	-8	4381	382	7	381	1	4388	7